

13.04 hrs.

**RULES COMMITTEE**

*Minutes*

**SHRI NATHU RAM AHIRWAR** (Tikamgarh) : I beg to lay on the Table Minutes of the sittings of the Rules Committee held on the 9th and 18th March and 18th May, 1970.

**COMMITTEE ON PETITIONS**

*Minutes*

**SHRI SRADHAKAR SUPAKAR** (Sambalpur) : I beg to lay on the Table Minutes of the Fifty-sixth to Sixty-third, Sixty-fifth and Sixty-sixth sittings of the Committee on Petitions.

**COMMITTEE ON ABSENCE OF MEMBERS FROM THE SITTINGS OF THE HOUSE**

*Minutes*

**SHRI G. C. NAIK** (Keonjhar) : Sir, I beg to lay on the Table the Minutes of the Thirteenth and Fourteenth sittings of the Committee on Absence of Members from the Sittings of the House held during the current Session.

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13 05 hrs.

**MESSAGES FROM RAJYA SABHA**

**SECRETARY** : Sir, I have to report the following messages received from the Secretary of Rajya Sabha :

- (i) In accordance with the provisions of rule 115 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha, at its sitting held on the 18th May, 1970, agreed to the following amendments made by the Lok Sabha at its sitting held on 8th May, 1970, in the Merchant Shipping (Amendment) Bill, 1969 :

*Enacting Formula*

1. That at page i, line 1,—  
for "Twentyeth" substitute "Twenty-first"  
*Clause 1*
2. That at page 1, line 4,—  
for "1969" substitute "1970"

3. That at page 6 line 17,—  
for "1969" substitute "1970"

*Clause 16*

4. That at page 9, line 36,—  
for "ship" substitute "vessel"
5. That at page 9, line 36,—  
for "ship" substitute "vessel"
6. That at page 10, line 5,—  
for "ship" substitute "vessel"
7. That at page 10, line 8,—  
for "ship" substitute "vessel"

*Clause 19*

8. That at page 21, line 46,—  
for "1969" substitute "1970"
- (ii) "In accordance with the provisions of rule 127 of the Rules of Procedure and Conduct of Business in the Rajya Sabha I am directed to inform the Lok Sabha that the Rajya Sabha at its sitting held on the 18th May, 1970, agreed without any amendment to the Petroleum (Amendment) Bill, 1970, which was passed by the Lok Sabha at its sitting held on the 7th May, 1970."

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**LEAVE OF ABSENCE FROM THE SITTINGS OF THE HOUSE**

**MR. SPEAKER** : The Committee on Absence of Members from the Sittings of the House in their Fourteenth Report have recommended that leave of absence be granted to the following Members for the periods indicated against each :

- (1) Shri Prakash Vir Shastri 27th April to 20th May, 1970 (Tenth Session)
- (2) Shrimati Sudha V. Reddy 15th April to 12th May, 1970 (Tenth Session)
- (3) Shri Viren Shah 29th April to 20th May, 1970 (Tenth Session).
- (4) Rani Lalita Rajya Laxmi 28th March to 20th May, 1970 (Tenth Session).

I take it that the House agrees with the recommendations of the Committee.

**HON. MEMBERS:** Yes,